

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.93/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Creative Graphic Marketing Pvt Ltd

Vs

Roshan Tin Printers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

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**ORDER**

**CP No.93/I&BP/NCLT/MB/MAH/2018**

At request of the parties, list this matter on 27.2.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)